

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
(Through web-based video conferencing platform)**

CP (IB) No. 102/Chd/Pb/2021

Under Section of 9 IBC, 2016

In the matter of:

Kissan Trading Co.

....Petitioner-Operational Creditor

Vs.

Amar Parkash Rice Exports Pvt. Ltd..

...Respondent-Corporate Debtor

Present through video-conferencing:

Mr. Tejinder Pal Singh, Advocate for the petitioner

It is observed that the CP is barred by the period of limitation.

However, at the request of the learned counsel for the petitioner, list the matter on 15.09.2021.

Sd/-

Sd/-

(K.K. Vohra)
Member(Technical)

(Ajay Kumar Vatsavayi)
Member (Judicial)

August 16, 2021
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